

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

IA 486 of 2020 in CP(IB) 257/NCLT/AHM/2019

**Coram: HON'BLE Mr. MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.06.2021**

Name of the Company:

Madhya Gujarat Vij Company Ltd

V/s

CMA George Samuel IRP For Jason Dekor Pvt Ltd &
Anr

Section 60(5) of the Insolvency and Bankruptcy Code, 2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

(through video conferencing)

Learned counsel, Mr. Anal Shah appeared on behalf of Applicant.

Learned counsels, Mr. Monaal Davawala, Mr. Vishal Raval, Mr. Anip Gandhi and Mr. Raju Kothari appeared on behalf of Respondents.

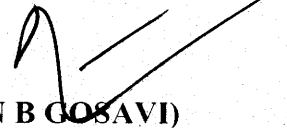
The pleadings are complete.

The matter stands adjourned to 19.07.2021.

-sd-

**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**

Dated this the 08th day of June, 2021



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**